

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

9.

**C.P.(CAA)/223(MB)2023 IN
C.A.(CAA)/91(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES: Akansha Vincom Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Ajit Singh Tawar, Ld. Counsel for the Petitioner present. Mr. Altap Shaikh, Authorized Representative on behalf of the RD office present.
2. Representative of the RD submits that he filed a supplemental. Counsel for the Petitioner seeks time to verify the same. At request, time is granted.
3. List this matter for hearing on **20.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)